

MINUTES OF THE MEETING NO. 5 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 16.08.2017 AT 5.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 5 (2017-18) of EXIM Facilitation Committee (EFC) was held on 16.08.2017 at 5.00 p.m. in Room No. 9, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

- (i) Dr. Anup Kainthola, QI (Trade) D/o Animal Husbandry & Dairy
- (ii) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare
- (iii) Dr. Pradeep Dua, RO(Ay.), Ministry of AYUSH

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT

3. Altogether 25 applications (including 20 deferred cases) were considered by the EFC, out of which **03 cases were approved, two cases dropped, one case rejected and remaining 19 cases deferred due to want of comments/NOC** from concerned administrative Ministry / Department or in await of clarification from the applicant firms. The decision of the Committee is indicated in the tabulated statement given below:

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
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DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DoAC&FW)

1	M/s. Aananta Polymers, Delhi- F.No.01/91/162/100/AM-18/EC	20 MT Wheat Bran for FOB value of USD 4615	16.06.2017	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) and DAHD&F (Trade Division).
2	M/s Bhawani Traders, Bihar 01/91/180/14/AM18/EC	21000 MTs of Non Basmati Rice Paddy for FOB value of Rs. 15000/MT	18.07.2017	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 for export of 21000 MTs Non Basmati Rice in Husk other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
3	M/s New Verma Beej Bhandar, U.P. 01/91/162/26/AM18/EC	450 MTs of Rice in Husk, and 50 MTs Onion Seeds for FOB value of Rs. 8,49,00000/-	13.04.2017	Deferred due to want of comments / NOC from DoAC&FW (Seed Division). The representative of DoAC&FW present in the meeting informed that the firm has not applied before that Department in the prescribed proforma, which was supplied to the firm, for examination of the case.

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4	M/s Pashupati Recycling, Maharajganj, U.P 01/91/162/123/AM18/EC	3000 MTs Rice in Husk Paddy for FOB value of Rs. 9,00000/-	14.07.2017	Deferred due to want of comments / NOC from DoAC&FW (Seed Division). The DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 has requested to seek clarification from the applicant as to whether the proposed material is non-Basmati Rice (other than seed quality) or Basmati variety.
5	M/s Pashupati Recycling, East Champaran, Bihar 01/91/162/124/AM18/EC	3000 MTs Rice in Husk Paddy for FOB value of Rs. 9,00000/-	14.07.2017	Deferred due to want of comments / NOC from DoAC&FW (Seed Division). The DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 has requested to seek clarification from the applicant as to whether the proposed material is non-Basmati Rice (other than seed quality) or Basmati variety.
6	M/s Adarsh Trader, Bihar 01/91/110/30/AM18/EC	5000 MTs Non Basmati Rice other than seeds quality for FOB value of Rs. 8,50,00,000/-	01.08.2017	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 for export of 5000 MTs Non Basmati Rice in Husk other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

7	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat - 364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value USD 377000.	27.06.2016 received on 04.07.2016	DAHD&F vide O.M. No. 102-81/2009-(Trade) dated 16.08.2017 has informed that despite repeated requests from the Department, the firm has failed to furnish the additional information on the proposal. Accordingly DAHD&F has dropped the case from their end and recommended to close the case. EFC discussed the case with the representative of DAHD&F and decided to drop the case under intimation to the firm.
8	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	DAHD&F vide O.M. No. 102-01/2013-(T) dated 16.08.2017 has informed that despite repeated requests from the Department, the firm has failed to furnish the additional information on the proposal. Accordingly DAHD&F has dropped the case from their end and recommended to close the case. EFC discussed the case with the representative of DAHD&F and decided to drop the case under intimation to the firm.

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9	M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi.. F.No.01/91/110/198/AM17/EC	1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT	06.01.2017	DoAC&FW vide O.M.No.13012/01/2015-Trade dated 17.5.2017 has given their NOC subject to concurrence of DoAHD&F. Deferred due to want of comments / NOC from DoAHD&F. The representative of DAHD&F informed that comments of the department will be provided in this case by the last week of August, 2017.
10	M/s J.K. Enterprises F.No.01/91/110/239/AM17/EC	200 Nos. Murrah Milking Buffalo for FOB value USD 309000 and 200 Nos. Buffalo Calf for FOB value USD 20000	28.02.2017	Rejected in view of the comments of DAHD&F vide O.M. No. 110-112-2017-(NF-T) dated 16.08.2017. The DAHD&F has stated that in view of the large number of export item and as per the instant guidelines, export of bovine germplasm in the form of live animals is not recommended. Further, as per the DAHD&F guidelines, export is allowed only for the purpose of breeding. However, the order for priority of such export is with the order of semen, embryo and then live animals.

DEPARTMENT OF AYUSH

11	M/s PSS Ganesan & Sons, Tuticorin. F.No. 01/91/110/27/AM-18/EC	500 KG of Strychnos Whole (Strychnos Nux Vomica Semen) for FOB value of Rs. 95000/- (US\$ 1450)	22.5.2017	Approved as per the NOC of Deptt. of AYUSH vide O.M. No. K1103/01/2017-DCC (Ayush) dated 28.07.2017. The Deptt. of AYUSH has stated that 'Strychnos Nux Vomica Semen' does not fall under the Prohibited list of 29 plants notified by DGFT on 14.10.1998 and is part of list of 242 highly traded medicinal plants. Therefore, they have no objection to the proposed export.
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DEPARTMENT OF CONSUMER AFFAIRS (DoCA)

12	M/s Hastand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/AM18/EC	2525 kgs Acid Casein - Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	Deferred due to want of comments /NOC from DIPP.
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

13	M/s Ezra Export Pvt. Ltd., Gurgaon F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT VAP of Red Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Redsanders Woods Beads for FOB value of USD 15.00	23.05.2016	Deferred due to non submission of requisite documents by the firm to MOEF&CC (SU Division) for further examination of the case by them.
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14	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell)
15	M/s Fitech Engineers Pvt. Ltd., Kolkata F.No. 01/91/110/186/AM17/EC	26,000 kgs. of Reclaimed Halon 1301 Gas for FOB value of USD 598000	06.01.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell)
16	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1- Trichloroetha ne Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
17	M/s Techno Chemical Industries Ltd. Calicut, Kerala -673001. F.No. 01/91/110/384/AM08/EC	total 55353 Kgs of Red Sander Wood (Red sandal Extract 4750 Kgs, Wood Scrap 21074 Kgs and Chips and Powder 29529 kgs) for FOB value of USD 1787655	24.01.2017	Deferred due to non submission of requisite documents by the firm to MOEF&CC (SU Division) for further examination of the case by them.
18	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell)
19	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metal lic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC (HSMD Digvision)

DEPARTMENT OF FERTILIZERS (DOF)

20	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium FOB value USD 15000	26.04.2016	Deferred due to want of NOC from the firm w.r.t. the additional information / documents sought by the DOF. The firms has again been requested by DGFT vide email dated 18.08.2017 to furnish details to the DOF for processing the case.
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21	M/s DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No.01/91/110/29/AM18/EC	30000 MT Urea for FOB value USD 93000	22.05.2017 received on 07.06.2017	Deferred due to want of NOC from DOF
22	M/s. Aries Agro Ltd., Mumbai F.No.01/91/110/159/AM17/EC	100 MT of Micronutrient fertilizers and Mixture (Powder) for FOB value of USD 363000 and 50000 Ltrs. of Micronutrient fertilizers and Mixture (Liquid) for FOB value of USD 126500	15.11.2016 and 25.01.2017	Deferred due to want of NOC from the firm w.r.t. the DOF's O.M. No. 25011-1-2017-MPR dated 28.04.2017. The firms has again been requested by DGFT vide email dated 18.08.2017 to furnish details to the DOF for processing the case.

MINISTRY OF MINES

23	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from M/o Mines.
24	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value US\$1200000	07.6.2016	Deferred due to want of NOC from M/o Mines.
25	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of NOC from M/o Mines.

Final